

Ayursundra Hospital (Guwahati) Private Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.****Date of Commencement of CIRP: 12-03-2024; List of Creditors is Pursuant to claims received and updated as on 28-08-2024****List of operational creditors (Government dues)***(Amount in Rs.)*

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
1	ESIC Department	Ministry of Labour and Employment, Government of India	20-Jun-24	4,598,802.00	-	Unsecured	No	0%	-	-	4,598,802.00	-	
2	Deputy Commissioner of Income Tax (TDS) Circle- Guwahati	A Central Govt, Department	18-Jul-24	973,140.00	-	Unsecured	No	0%	-	-	973,140.00	-	
3	Employee Provident Fund Department	Employees and Workmen	6/25/2024 (Form B submitted on August 20,2024)	28,039,220.00	-	Unsecured	No	0%	-	-	28,039,220.00	-	
	Total			33,611,162.00	-			-	-	-	33,611,162.00	-	
	Total (In crores)			3.36	-			-	-	-	3.36	-	